

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1654  
ANSWERED ON:07.03.2013  
INCOME LIMIT FOR PRE AND POST MATRIC SCHOLARSHIPS  
Owaisi Shri Asaduddin

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the present income limit of a family of minority community for the eligibility of Pre and Post-Matric Scholarships;
- (b) whether the Government has reviewed the eligibility criteria keeping in view the consumer price index, low enrolment of minority students and to give boost to minority education in the country;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) whether the Government proposes to review the scheme in the 12th Five Year Plan period; and
- (f) if so, the details thereof and the steps taken or being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

- (a): The present income limit of parents/guardian of students of notified minority community from all sources for eligibility under Pre and Post-Matric Scholarship Schemes of Ministry of Minority Affairs is Rs. 1.00 Lakh and Rs. 2.00 Lakh per annum respectively.
- (b) : No Madam.
- (c) : Does not arise in view of (b) above.
- (d): The demand under Pre-matric Scholarship is so high that the budget allocation is not enough to meet the present demand. Under the Post-matric Scholarship, all demand for scholarships are being met.
- (e) & (f) : Ministry of Minority Affairs has already taken steps for evaluation and impact assessment of this Scheme in the 12th Five Year Plan.